

### SCHEDULE III

#### CERTIFICATE

We have a valid IPA agreement with the \_\_\_\_\_.  
(Name of Issuing Company/Institution)

2. We have verified the documents viz., board resolution and certificate issued  
by \_\_\_\_\_ Credit Rating Agency submitted by

\_\_\_\_\_  
(Name of the Issuing Company/Institution)

and certify that the documents are in order. Certified copies of original documents  
are held in our custody.

3.\* We also hereby certify that the signatures of the executants of the  
attached Commercial Paper bearing Sr.No. \_\_\_\_\_ dated \_\_\_\_\_ for  
Rs. \_\_\_\_\_ (Rupees \_\_\_\_\_)

(in words)

tally with the specimen signatures filed by \_\_\_\_\_  
(Name of the Issuing  
Company/Institution)

(Authorised Signatory/Signatories)  
(Name and address of Issuing and Paying Agent)

Place :

Date :

\* (Applicable to CP in physical form)